#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 138 OF 2015

### Dated: 1<sup>st</sup> June, 2018

# Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

Damodar Valley Corporation			 Appellant(s)
Versus Central Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya Mr. Pulkit Agarwal	
Counsel for the Respondent(s)	:	Mr. Ravin Dubey for R-3	
		00050	

# <u>ORDER</u>

As agreed by the learned counsel appearing for the parties, list the matter for hearing on 13-8-2018.

(S. D. Dubey) **Technical Member**  (Justice N. K. Patil) **Judicial Member**